

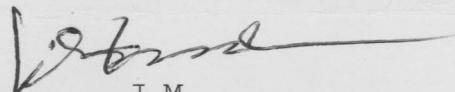
17.2.2006

HON'BLE MR. K.B.S. RAJAN, J.M.

For Applicant : None

For Respondents: Sri Anil Dwivedi for Sri  
S. Singh.

After 13.1.2005, there has been no representation on behalf of the applicant, nor the RA has been filed though CA stood filed on 2.7.2004. The O.A. is dismissed in default and for non-prosecution.

  
J.M.